

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(Cr.) No. 64 of 2021**

-----

Sagufta Siddiqui @ Sugufta Siddiqui @ Sagupta Siddaki  
... .. Petitioner  
Versus  
The State of Jharkhand & Ors. ... .. Respondents

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner : None  
For the State : Ms. Niki Sinha, Spl. P.P. Vigilance

**04/25.03.2021** This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On repeated calls, nobody appeared on behalf of the petitioner.

Mrs. Niki Sinha, learned counsel for the State is present.

With a view to provide one more opportunity, post this matter after six weeks under the heading for admission.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/-